### GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 3460 ANSWERED ON 10<sup>TH</sup> AUGUST, 2023

## LINK ROADS ON HIGHWAYS

### **†3460. SHRI RAJIV PRATAP RUDY:**

### Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has set standards for making link roads on the National Highways;

(b) if so, the process by which these standards are likely to be implemented;

(c) whether the Government has also made norms in case of encroachment on National Highways or construction of new entry roads;

(d) if so, the details thereof;

(e) whether new roads have been constructed at many places on Chhapra-Rewa Ghat stretch of National Highway No.722 without proper permission during the last one year; and

(f) if so, the details thereof and the action taken thereon?

#### ANSWER

#### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

#### (SHRI NITIN JAIRAM GADKARI)

(a) and (b) During development of any National Highways (NHs), junctions with existing link roads on that NHs are modified appropriately as per the Indian Road Congress (IRC) guidelines for junction improvements. Proposal for any new link / entry road connectivity with NHs are allowed only after compliance of the relevant IRC guidelines.

(c) and (d) There are instances of permanent and temporary encroachments on National Highways (NHs) Right of Way (ROW) at different places particularly in urban/built up areas. Removal of encroachments on NH ROW is done as per provisions of the Control of National Highways (Land and Traffic) Act, 2002. The implementing agencies of Ministry carry out drive on periodic basis to remove encroachments from NH ROW in coordination with concerned district administration.

(e) and (f) No new roads (flexible/rigid pavement) have been constructed on Chhapra-Rewaghat stretch of National Highway No. 722 during the last one year.

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